

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/ 3586 /A

From :- Shri M.K. Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Pranita Rani Rajmedhi
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the 20th June, 2018.

Sub:- **Casual Leave.**

Ref:- Your letter No. MACT/K-A/146/18 Dtd. 14.06.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1 (two) day Casual Leave on 15.06.2018 has been granted.

Further, you are requested to handover charge of your court and office to the District & Sessions Judge, Kamrup, Amingaon.

Yours faithfully,

REGISTRAR (VIGILANCE)

20/6/18

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19-6-18